

SPECIAL BENCH

ITEM NO.107

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.278/2020, IA No.179/2023, IA No.211/2023, IA No.331/2023 &

IA No.166/2024 IN CP (IB) No.75/ALD/2019

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI UMESH KUMAR SHUKLA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 5th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA V/S M/S FEDDERS ELECTRIC & ENGINEERING LTD
UNDER SECTION	7 IBC (RESOLUTION PLAN APPROVED)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Gunjan Jadwani, Adv. : *For the Applicant in all IAs*

Sh. Akhand Pratap Singh Proxy for : *For the Res. in IA No.278/2020*

Sh. Amar Vivek, Adv.

Sh. Sanjay Goswami, Adv. : *For the Respondent No. 1 &3/SEBI &
BSE in IA No.331/2023*

ORDER

IA No.166/2024

1. In this case, the notice was issued to the non-Applicant/Respondent i.e. the EPFO District Office, Nahan, Sirmaur (HP) & Ors.
2. It is stated by the Ld. Counsel representing the Applicant/SRA that no reply in the said application has been received from the non-Applicant/Respondent.
3. Let the reply, if any, be filed within a period of two weeks positively with advance copy to be supplied to the Ld. Counsel representing the Applicant.
4. The matter is adjourned for final hearing on 2nd July, 2024.

IA No.278/2020, IA No.179/2023, IA No.211/2023 & IA No.331/2023

1. All IAs are also adjourned for the same date i.e. on 2nd July, 2024.

-Sd-

**(Umesh Kumar Shukla)
Member (Technical)**

5th June, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**